

[Shri S. K. Patil]

do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Indian Central Sugarcane Committee."

Mr. Speaker: The question is:

"That in pursuance of Rule 1 of the Rules and Regulations of the Indian Central Sugarcane Committee, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Indian Central Sugarcane Committee."

The motion was adopted.

National Shipping Board

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): I beg to move:

"That in pursuance of sub-section (2)(a) of Section 4 of the Merchant Shipping Act, 1958, and the National Shipping Board Rules, 1960, framed under the said Act, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the National Shipping Board."

Mr. Speaker: The question is:

"That in pursuance of sub-section (2)(a) of Section 4 of the Merchant Shipping Act, 1958, and the National Shipping Board Rules, 1960, framed under the said Act, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the National Shipping Board."

The motion was adopted.

ALL INDIA INSTITUTE OF MEDICAL SCIENCES

The Minister of Health (Dr. Sushila Nayar): Sir, I beg to move:

"That in pursuance of Section 4(g) of the All India Institute of Medical Sciences Act, 1956, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the All India Institute of Medical Sciences for a term of five years, subject to the other provisions of the said Act."

Mr. Speaker: The question is:

"That in pursuance of Section 4(g) of the All India Institute of Medical Sciences Act, 1956, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the All India Institute of Medical Sciences for a term of five years, subject to the other provisions of the said Act."

The motion was adopted.

12.06 hrs.

RE. SIMULTANEOUS TRANSLATION OF PROCEEDINGS

Mr. Speaker: The House shall now take up further General Discussion of the Railway Budget.

An Hon. Member: Sir, how much time has been allotted for this?

श्री रामेश्वरानन्द (करनाल) : अध्यक्ष महोदय, आप ने अभी जो घोषणा की है कि कमेटियों में कौन कौन चुने गये हैं, उसको हिन्दी में भी बतल दीजिए, आप के यह वाक्य है ।